

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 124 OF 2017**

**Dated: 13<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. .... Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1

Mr. S. K. Agarwal  
Mr. Zahid for R-24

**ORDER**

Learned counsel for respondent Nos. 2 to 4 seeks two weeks more time to file reply. He may take steps to file the same on or before 28.12.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **23.01.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**